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1590. SHRI HARKISHAN SINGH SURJEET: Will the Minister SUPPLY AND REHABILITATION pleased to state the names of qualified Dandakaranya employees i_n the Project whose claim for Selection appointments have been re

jected by D.P.Cs. in the Project during

the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND RE-HABILITATION (SHRI P. K. THUNGON): The names of the employees of the Dandakaranya Project who were not found fit for Selection Grade appointments during the last three year, are as below:

- 1. Shri Kumar Nayak, Chowkidar.
- 2. Shri Lokti Ram, Chowkidar.
- 3. Smt. Chappala Das, Midwife.
- 4. Shri Nathu Harijan, Safaiwala.

Allocation of Petroleum/Kerosene Oil and other items to Gujarat

1591. SHRI IBRAHIM KALANIYA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Central Government have received any letters from the Government Of Gujarat in connection with the position of distribution and allocation of superior kerosene oil, LDO, HSDO, diesel, Kerosene and other petroleum products;
- (b) if so, what are the details of such letters received in this connection during the period from February, 1980 to January, 1981;
- (c) what quality has been allocated and the actual quantity given to Gujarat during 1st February, 1980 to 31st January, 1981, month^wise and product-wise; and

(d) what action is proposed to be taken by the Central Government to meet the demand of Gujarat in this regard?

to Questions

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir.

- (b) Apart from telex messages, Government of Gujarat have sent some letters the details of which are as under:
 - (ij letter dated 9-7-80 followed by the one dated 28th July, 1980, regarding request for LPG connections to MLAs;
 - (ii) letter dated 24th July, '80, regarding request for opening of consumers diesel pumps; and
 - (iii) letter dated 8th October, 1980, regarding release of new LPG connections for Gujarat.
- (c) Only in the case of High Speed Diesel oil and kerosene, monthly allocations are made by this Ministry to the States/Union Territories, including Gujarat. The details of allocation/sales for the period February '80-January '81, month-wise in respect of these two products for Gujarat are given in the Statement.
- (d) Supplies of pertoleum products are maximised within the current constraints to all the State including Gujarat. For March, 1981, the allocations of High Speed Diesel have been further raised and made at a level 15 per cent more than the actual sales in March, 1980. In the case of kerosen the monthly allocations are based on a 5 per cent increase over the sales of the corresponding month, of the previous year. Ad-hoc increases in allocations of HSD and kerosene have also been given to Gujarat, bused on the requirements indicated by the State Government, from time to time.